

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)
Original Application No. 176/2024/EZ**

Giridhari Das-----Applicant(s)

Versus

State of Odisha & Ors. -----Respondent(s)

Affidavit on Behalf of the Opposite Party/Respondent No. 09 State
Environment Impact Assessment Authority (SEIAA), Odisha

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Place: Bhubaneswar
Date: 18/11/2024

Shri Apurba Ghosh
Advocate for Respondent No.09
(SEIAA), Odisha
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25/D Baderaipur Road
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Environment Impact Assessment Authority (SEIAA), Odisha

1. Dr. Pradeept Kumar Nayak, son of Sri Bhimsen Nayak aged 42 years, at present working as Environmental Scientist, State Environment Impact Assessment Authority, Odisha, do hereby solemnly affirm and state as follows.
2. That I am the deponent in this affidavit and I have been duly authorized to swear this affidavit on behalf of the Opp. Party No.09 before this Hon'ble National Green Tribunal.
3. That, I have gone through the original application order dated 04.09.2024 and understood the contents thereof. I am well acquainted with the facts of the case and the relevant official records. Any contention, allegation or averment not dealt with in the present affidavit shall be construed as denied.
4. That, in reply to the averments made in the Para-01 to para-15 of the OA, the deponent humbly submits that the allegation on illegal extraction of laterite and morrum from plot no. 693, 692,

Pradeept Kumar Nayak
Environmental Scientist
SEIAA, Odisha



NOTARISED

694, 686 and 686/891 in Bariko Mouza of Tangi Tahasil, District-Khordha by Sri Madusudan Palai. As per our office record/document no proposal received from Sri Madusudan Palai for environmental clearance (EC) and No EC granted on the above-mentioned plot in favour of Sri Sri Madusudan Palai.

- 5. That the facts stated above in this counter affidavit are true to the best of my knowledge and belief which are based on official records that I believe to be true.
- 6. That the deponent reserves the right to file further affidavit as and when necessary.



IDENTIFIED BY ME
 Identified by
 Advocate

[Signature]
 18-11-2024

Pradhept Kumar Nayak
Deponent
 Environmental Scientist
 SEIAA, Odisha

VERIFICATION

Verified at Bhubaneswar on this day of 18.11.2024

that the contents of the above affidavits are true and correct on the basis of the records maintained by the respondent in the daily course of its business, no part of it is false and nothing has been concealed therefore.

Place: Bhubaneswar

Date: 18.11.2024

SWORN BEFORE ME

Pradhept Kumar Nayak
Deponent
 Environmental Scientist
 SEIAA, Odisha

[Signature]
 18.11.2024



DUSASAN SAMANTARAY
 NOTARY, GOVT. OF ODISHA
 BHUBANESWAR, ODISHA
 REGD. NO. 88/2012
 MOB-9439143015